

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

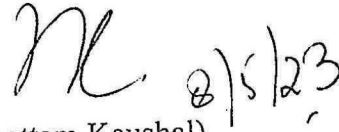
ORDER

The following transfer and posting orders are hereby made in official exigency and shall be effective immediately:

S.No.	Name & E.C.	From	To
1	Sh. Vijay Verma EC:12129	Judl. Asstt. In the Purchase Cell (Central), THC, Delhi.	PS with the undersigned.
2	Ms. Sarita EC:35049874	Judl. Asstt. in the Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Judl. Asstt. in General Branch (Central), THC, Delhi.

Note:1. Transfer Order bearing No.34451-501/P&T/Admn.II (HQs)/Delhi/2023 dated 29.04.2023 in respect of Ms. Sunita Rai, JA (EC:13702) stands cancelled.

2.Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

No. 36575-54 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 08 MAY 2023

Copy forwarded for information and necessary action to:

1. The Officers/Officer In-Charges concerned.
2. The Personal Office of the undersigned.
3. The DDO, Accounts Branch (Central), THC, Delhi.
4. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
5. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.



Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi